

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted Under the Consumer Protection Act, 1986)

Telephone NO.24608714
Fax No.24651505
24651519
Website: <http://ncdrc.nic.in>



Upbhokta Nyay Bhawan
'F' Block,
GPO Complex, INA,
NEW DELHI-110 023

No.A/CLAA/NCDRC/2018

December 10, 2018

CORRIGENDUM

Applicants/Counsel/Members of the Bar may refer to the Notification of even number dated 4th December, 2018 regarding "Panel of Amicus Curiae" displayed on the website of the National Consumer Disputes Redressal Commission i.e. <http://ncdrc.nic.in>.

2. The following amendment is made in the said public notice:-

"The Counsel having more than 3 years' experience only are eligible to apply for appointment as Amicus Curiae in the National Consumer Disputes Redressal Commission."

3. The other contents of the Notification dated 4th December, 2018 remains unchanged.

BY ORDER

(AJAY KUMAR KUHAR)

Registrar

AJAY KUMAR KUHAR
REGISTRAR
NATIONAL CONSUMER DISPUTES
REDRESSAL COMMISSION
"UPBHOKTA NYAY BHAWAN"
GOVERNMENT OF INDIA
F-Block, General Pool Office Complex,
INA, New Delhi-110023

Copy to:-

- i) SO (Computer Section)
to upload the Corrigendum on the website of the Commission.
- ii) Bar Room
- iii) Notice Board

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NEW DELHI

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4th December, 2018

NOTIFICATON

The National Commission has been engaging / appointing Amicus Curiae in cases where requests have been received from poor and needy consumers expressing their inability to engage a counsel on their own or when the Commission has reason to believe that engagement of counsel in a given case is essential, Amicus Curiae is appointed.

Keeping in view these facts into account, Hon'ble President, National Commission is pleased to order to invite applications from advocates, who desire to be considered for inclusion of their names in the 'Panel of Amicus Curiae' of this Commission. The fee etc. will be paid from the 'Consumer Legal Aid Account – NCDRC' as may be ordered by the Hon'ble National Commission from time to time.

Accordingly, it is notified that all willing members of the Bar, may if so desire, address applications along with their bio-data to the Registrar of this Commission to consider for inclusion of their names for the 'Panel of Amicus Curiae' latest by 28th December, 2018.

By Order



(Ajay Kumar Kuhar)

Registrar

AJAY KUMAR KUCHAR
REGISTRAR
NATIONAL CONSUMER DISPUTES
REDRESSAL COMMISSION
'UPBHOKTA NYAY BHAWAN'
GOVERNMENT OF INDIA
F Block, GPO Post Office Complex
New Delhi - 110023

1. Notice Board
2. Bar Room
3. Section Officer (IT) with a request to upload the Notification on the website of the National Commission.